

Twelfth Lok Sabha

Session : 2

Date : 04-07-1998

Participants : Rana Shri Kashi Ram, Bakht Shri Sikander, Khurana Shri Madan Lal, Hegde Shri Ramakrishna, Sinha Shri Yashwant, Bakht Shri Sikander

>

Title : Papers laid on the Table of the House by Ministers/members.

**Annual Report, Audited Accounts and review of the working of Andaman and Nicobar Islands
Integrated Development Corporation Limited,**

Port Blair for the year 1996-97

[English]

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : I beg to lay on the Table —

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Statement regarding Review by the Government of the working of the

Andaman and Nicobar Islands Integrated Development Corporation Limited, Port Blair, for the year 1996-97,

(ii) Annual Report of the Andaman and

Nicobar Islands Integrated

Development Corporation Limited, Port Blair, for the year 1996-97 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 799/98]

Annual Report, Audited Accounts and review of the Working of National Centre for Trade Information and India Trade Promotion

Organisation etc. for the year 1996-97

THE MINISTER OF RAMAKRISHNA HEGDE) : Table —

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government of the working of the National Centre for Trade information, New Delhi, for the year 1996-97.

(ii) Annual Report of the National Centre for Trade Information, New Delhi, for the year 1996-97 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 800/98]

(b) (i) Review by the Government of the working of the India Trade Promotion Organisation, New Delhi, for the year 1996-97.

(ii) Annual Report of the India Trade Promotion Organisation, New Delhi, for the year 1996-97 : alongwith Audited Accounts and

comments of the Comptroller and Auditor General thereon.

(2) Two Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 801/98]

(3) (i) A copy of the Annual Report (Hindi and

English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 1996-97 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 1996-97.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library See No. LT 802/98]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Mumbai, for the year 1996-97 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Packaging, Mumbai, for the year 1996-97.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library See No. LT 803/98]

(7) A copy of the Memorandum of Understanding (Hindi and English versions) between the India Trade Promotion Organisation and the Ministry of Commerce, for the year 1997-98.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library See No. LT 804/98]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 1996-97 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agricultural and Processed Food Products Export Development Authority. New Delhi, for the year. 1996-97.

10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library See Ho. LT 805/98]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac Export Promotion Council, Calcutta, for the year 1996-97.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shellac Export Promotion Council, Calcutta, for the year 1996-97.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac Export Promotion Council, Calcutta, for the year 1996-97, together with Audited Report thereon.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library See No. LT

Annual Report, Audited Accounts and review of working of Jute Manufactures Development Council, Calcutta for the year 1996-97

THE MINISTER OF TEXTILES (SHRI KASHIRAI RANA) : I beg to lay on the Table :—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Jute Manufactures Development Council, Calcutta, for the year 1996-97 alongwith Audited Accounts,

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jute Manufacture Development Council, Calcutta, for the year 1996-97.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 807/9]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Jute Diversification. Calcutta, for the year 1996-97 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the

working of the National Centre for Jute Diversification. Calcutta, for the year 1996-97.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library See No. LT 808/98]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for Handicrafts, New Delhi, for the year 1996-97 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for Handicrafts, New Delhi, for the year 1996-97.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library See No. LT 809/98]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Carpet Export Promotion Council, Noida, for the year 1996-97 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Carpet Export Promotion Council, Noida, for the year 1996-97.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library See No. LT 810/98]

- (9) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government of the working of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1996-97.

(ii) Annual Report of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1996-97 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 811/98]

(b) (i) Review by the Government of the working of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shillong. for the year 1996-97.

(ii) Annual Report of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shillong, for the year 1996-97

alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 812/98]

(c) (i) Review by the Government of the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1996-97.

(ii) Annual Report of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1996-97 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(10) Three Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library See No. LT 813/98]

Explanatory Statement(s) regarding revised rates of exchanges for conversion of certain foreign currencies into Indian or vice-versa for Imports

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : I beg to lay on the Table :—

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :—

(i) S.O. 530(E) published in Gazette of India dated the 28th July, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.

(ii) S.O. 531(E) published in Gazette of India dated the 28th July, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Exports.

(iii) S.O. 600(E) published in Gazette of India dated the 26th August, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Exports.

(iv) S.O. 601 (E) published in Gazette of India dated the 26th August, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency *or* vice-versa for purposes of assessment of imports.

(v) S.O. 677(E) published in Gazette of India dated the 25th September, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.

(vi) S.O. 678(E) published in Gazette of India dated the 25th September, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Exports.

(vii) S.O. 749(E) published in Gazette of India dated the 27th October, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign

- currencies into Indian currency or vice-versa for purposes of assessment of Imports.
- (viii) S.O. 750(E) published in Gazette of India dated the 27th October, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Exports.
- (ix) S.O. 782(E) published in Gazette of India dated the 19th November, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.
- (x) S.O. 783(E) published in Gazette of India dated the 19th November, 1997, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain "■ foreign currencies into Indian currency or vice-versa for purposes of assessment of Exports.
- (xi) S.O. 794(E) published in Gazette of India dated the 24th November, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.
- (xii) S.O. 795(E) published in Gazette of India dated the 24th November, 1997, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Exports.
- (xiii) S.O. 800(E) published in Gazette of India dated the 27th November, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Exports, together with; corrigendum thereto published Notification No. S.O. 807(E) in Gazette of India dated the 28th November, 1997.
- (xiv) S.O. 801(E) published in Gazette of India dated the 27th November, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.
- (xv) S.O. 809(E) published in Gazette of India dated the 1st December, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.
- (xvi) S.O. 814(E) published in Gazette of India dated the 2nd December, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.
- (xvii) S.O. 875(E) published in Gazette of India dated the 16th December, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.

- (xviii) S.O. 905(E) published in Gazette of India dated the 26th December, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.
- (xix) S.O. 906(E) published in Gazette of India dated the 26th December, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Exports.
- (xx) S.O. 25(E) published in Gazette of India dated the-16th January, 1998 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.
- (xxi) S.O. 41(E) published in Gazette of India dated the 13th January, 1998 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.
- (xxii) S.O. 46(E) published in Gazette of India dated the 15th January, 1998 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.
- (xxiii) S.O. 84(E) published in Gazette of India dated the 27th January, 1998 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.
- (xxiv) S.O. 85(E) published in Gazette of India dated the 27th January, 1998 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.
- (xxv) S.O. 153(E) published in Gazette of India dated the 24th February, 1998 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.
- (xxvi) S.O. 154(E) published in Gazette of India dated the 24th February, 1998 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.
- (xxvii) S.O. 163(E) published in Gazette of India dated the 4th March, 1998 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.
- (xxviii) S.O. 248(E) published in Gazette of India dated the 26th March, 1998 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.
- (xxix) S.O. 249(E) published in Gazette of India dated the 26th March, 1998 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Exports.
- (xxx) S.O. 349(E) published in Gazette of India dated the 27th April, 1998 together with an explanatory

memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.

(xxxix) S.O. 350(E) published in Gazette of India dated the 27th April, 1998 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Exports.

(xxxii) S.O. 118(E) published in Gazette of India dated the 10th February, 1998 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of Imports.

[Placed in Library See No. LT 814/98]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Finance and Policy, New Delhi, for the year 1996-97 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Finance and Policy, New Delhi, for the year 1996-97.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library See No. LT 815/98]

(4) A copy of the Notification No. G.S.R. 181 (E) (Hindi and English versions) published in Gazette of India dated the 7th April, 1998 establishing the Debts Recovery Tribunal at Jabalpur, issued under section 3 of the Recovery of Debts Due to Banks and Financial Institutions Act, 1993.

[Placed in Library See No. LT 816/98]

(5) A copy each of the following papers (Hindi and English versions) under sub-section (5) of section 30 of the Small Industries Development Bank of India Act, 1989 :—

(i) Annual Report of the Small Industries Development Bank of India, Lucknow for the year 1996-97 alongwith Audited Accounts.

(ii) Review by the Government of the working of the Small industries Development Bank of India, Lucknow, for the year 1996-97.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library See No. LT 817/98]

(7) A copy each of the following Annual Report and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended on the 31st March, 1997, together with Auditor's Report thereon :—

(i) Koraput Panchavati Gramya Bank, Koraput.

[Placed in Library See No. LT 818/98:

(ii) Varada Grameena Bank, Uttar Kannada.

[Placed in Library See No. LT 819/98] (iii) Puri Gramya Bank, Pipli.

[Placed in Library See No. LT 820/98]

(iv) Palamau Kshetriya Gramin Bank, Palamau.

[Placed in Library See No. LT 821/98]

(v) Bardhaman Gramin Bank',
Bardhaman.

[Placed in Library See No. LT 822/98;

(vi) Uttarbanga Kshetriya Gramin Bank, Coochbehar.

[Placed in Library See No. LT 823/98;

(vii) Srirama Grameena Bank, Nizamabaa.

[Placed in Library See No. LT 824/98

(viii) Arunachal Pradesh Rural Bank, East Siang.

[Placed in Library See No. LT 825/98;

(ix) -'Sri Visakha Grameena Bank, Visakhapatnam.

[Placed in Library See No. LT 826/98] (x) Chaitanya Grameena Bank, Guntur.

[Placed in Library See No. LT 827/98] (xi) Kutch Gramin Bank, Kutch.

[Placed in Library See No. LT 828/98] (xii) Patliputra Gramin Bank, Patna.

[Placed in Library See No. LT 829/98]

(xiii) Shahjahanpur Kshetriya Gramin Bank, Shahjahanpur.

[Placed in Library See No. LT 830/98]

(xiv) Sultanpur Kshetriya Gramin Bank, Sultanpur.

[Placed in Library See No. LT 831/98]

(xv) Bareilly Kshetriya Gramin Bank, Bareilly.

[Placed in Library See No. LT 832/98]

(xvi) Nainital Almora Kshetriya Gramin Bank, Nainital.

[Placed in Library See No. LT 833/98]

(xvii) Raebareli Kshetriya Gramin Bank, Raebareli.

[Placed in Library See No. LT 834/98]

(xviii) Sabarkantha Gandhinagar Gramin Bank, Sabarkantha.

[Placed in Library See No. LT 835/98]

(xix) Ambala Kurukshetra Gramin Bank, Ambala.

[Placed in Library See No. LT 836/98]

(xx) Pratapgarh Kshetriya Gramin Bank, Pratapgarh.

[Placed in Library See No. LT 837/98] (xxi) Nalanda Gramin Bank, Nalanda.

[Placed in Library See No. LT 838/98] (xxii) Yavatmal Gramin Bank, Yavatmal.

[Placed in Library See No. LT 839/98] (xxiii) Parvatiya Gramin Bank, Chamba.

[Placed in Library See No. LT 840/98] (xxiv) Marathwada Gramin Bank, Nanded.

[Placed in Library See No. LT 841/98]

(xxv) Bundi Chittorgarh Kshetriya Gramin Bank, Bundi.

[Placed in Library See No. LT 842/98] (xxvi) Sravasthi Gramin Bank, Baharaich. [Placed in Library See No. LT 843/98]

(xxvii) Malaprabha Grameena Bank, Dharwar.

[Placed in Library See No. LT 844/98]

(xxviii) Jamnagar Rajkot Gramin Bank, Jamnagar.

[Placed in Library See No. LT 845/98] (xxix) Pinakini Grameena Bank, Nellore. [Placed in Library See No. LT 846/98]

(xxx) Bastar Kshetriya Gramin Bank, Bastar.

[Placed in Library See No. LT 847/98]

(xxxi) Visveshvaraya Grameena Bank, Mandya.

[Placed in Library See No. LT 848/98]

(xxxii) Rayalaseema Grameena Bank, Cuddapa.

[Placed in Library See No. LT 849/98]

(xxxiii) Sarnastipur Kshetriya Gramin Bank, Samastipur.

[Placed in Library See No. LT 850/98] (xxxiv) Akola Gramin Bank, Akola.

[Placed in Library See No. LT 851/98]

(xxxv) Nimar Kshetriya Gramin Bank, East Nimar.

[Placed in Library See No. LT 852/98] (xxxvi) Alkananda Gramin Bank, Pauri.

[Placed in Library See No. LT 853/98]

(xxxvii) Devi Patan Kshetriya Gramin Bank, Gonda.

[Placed in Library See No. LT 854/98] (xxxviii) Kolar Gramin Bank, Kolar.

[Placed in Library See No. LT 855/98] (xxxix) Ellaquai Dehati Bank, Srinagar.

[Placed in Library See No. LT 856/98] (xl) Sagar Gramin Bank, Amtala.

[Placed in Library See No. LT 857/98]

(xli) Junagadh Amreii Gramin Bank, Junagarh.

[Placed in Library See No. LT 858/98]

(xlii) Gwalior Datia Kshetriya Gramin Bank, Gwalior.

[Placed in Library See No. LT 859/98]

(xliii) Rajgarh Sehore Kshetriya Gramin Bank, Rajgarh.

[Placed in Library See No. LT 860/98] (xliv) Howrah Gramin Bank, Howrah.

[Placed in Library See No. LT 861/98] (xlv) Saran Kshetriya Gramin Bank, Saran.

[Placed in Library See No. LT 862/98] (xlvi) Balasore Gramya Bank, Baiasore.

[Placed in Library See No. LT 863/98]

(xlvii) Farrukhabad Gramin Bank, Farrukhabad.

[Placed in Library See No. LT 864/98]

(xlviii) Madhubani Kshetriya Gramin Bank, Madhubani.

[Placed in Library See No. LT 865/98] (xlix) Himachal Gramin Bank, Mandi.

[Placed in Library See No. LT 866/98]

(!) Hadoti Kshetriya Gramin Bank, Kota. [Placed in Library See No. LT 867/98]

(li) Ratnagiri Sindhurg Gramin Bank, Ratnagiri.

[Placed in Library See No. LT 868/98]

(Hi) Jaipur Nagaur Aanchalik Gramin Bank, Jaipur.

[Placed in Library See No. LT 869/98] {liii} Krishna Grameena Bank, Gulbarga.

[Placed in Library See No. LT 870/98] (liv) Jammu Rural Bank, Jammu.

[Placed in Library See No. LT 871/98]

(Iv) Hisar-Sirsa Kshetriya Gramin Bank, Hisar.

[Placed in Library See No. LT 872/98] (Ivi) Rushikulya Gramya Bank, Ganjam. [Placed in Library See No. LT 873/98]

(Ivii) Monghyr Kshetriya Gramin Bank, Monghyr.

[Placed in Library See No. LT 874/98]

(8) A copy of the Statement (Hindi and English versions) showing reasons for delay in laying the Annual Report and Audited Accounts of the Indian Council for Research on International Economic Relations for the year 1996-97.

[Placed in Library See No, LT 875/98]

Notification under Coal Mines Pension Scheme, 1998

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OP TOURISM (SHRI MADAN LAL KHURANA) : On behalf of **Shri Dilip** Ray, I beg to lay on the Table :—

(1) A copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948 :—

(i) The Coal Mines Pension Scheme, 1998 published in Notification No. G.S.R. 123(E) in Gazette of India dated the 5th March, 1998 together with a corrigendum thereto published in Notification No. G.S.R. 269(E) dated the 25th May. 1998.

(ii) The Coal Mines Pension (Amendment) Scheme, 1998 published in Notification

No. G.S.R. 268(E) in
Gazette of India dated
the 25th May, 1998.

[Placed in Library See
No. LT 876/98]

- (2) A copy of the
Notification No. S.O.
233(E)
(Hindi and English
versions) published in
Gazette of India dated the
21st March, 1998
appointing the 31st March,
1998 as the date
on which the Coal Mines
Pension Scheme,
1998 shall come into force,
issued under sub-
para (2) of para 1 of the
said Scheme.

[Placed in Library See
No. LT 877/98]

- (3) A copy of the
Notification No. S.O.
232(E)
(Hindi and English
versions) published in
Gazette of India dated the
21st March, 1998
appointing the 31st March,
1998 as the date
on which the Coal Mines
Provident Fund and
Miscellaneous Provisions
(Amendment) Act,
1996 shall come into force
issued under sub
section (2) of section 1 of

the said Act.

[Placed in Library See
No. LT

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**Memorandum of Understanding between BHEL & Engineering Projects India Ltd. with
Department of Heavy Industry for the year 1998-99**

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : On behalf of Shri Sukhbir Singh Badal, I beg to lay on the Table :—

(1) A copy each of the following papers (Hindi and English versions) :—

- (i) Memorandum of Understanding between the Bharat Heavy Electrical Limited and the Department of Heavy Industry, Ministry of Industry for the year 1998-99.

[Placed in Library See No. LT 879/98]

- (ii) Memorandum of Understanding between the Engineering Projects (India) Limited and the Department of **Heavy Industry**, Ministry of industry for **the year** 1998-99.

[Placed in Library See No. LT

